

(c) The details of fertilizer subsidy paid during the current financial year upto 31.12.1993 are as under:—

(Rs. in crores)

(i)	Subsidy on indigenous nitrogenous and phosphatic fertilizers, including freight subsidy.	2612.79
(ii)	Subsidy on Imported fertilizers	475.75
TOTAL :		3088.54

Note: The subsidy paid on phosphatic fertilizers pertains to the period prior to 25.8.1992, the date of their decontrol.

Even in the case of phosphatic and potassic fertilizers, which are decontrolled, a special concession of Rs. 1000/- per tonne on indigenous DAP, along with proportionate concession on complex fertilizers and Single Superphosphate, and Rs.1000/- per tonne on imported NOP, is being given by the Government of India through the State Governments.

Pilotless Aircraft

*115. SHRI RAJENDRA
AGNIHOTRI:
SHRI BRIJ BHUSHAN
SHARAN SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether the first Pilotless Target Aircraft 'Lakshya' is being manufactured in collaboration with some other country;

(b) if so, the details thereof;

(c) the time by which the said aircraft is likely to be put to use; and

(d) the estimated cost involved in its manufacture?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) It is expected to be inducted into Service-use by 1996.

(d) One Squadron comprising of five Lakshya PTA associated ground control system and set of spares is estimated to cost about Rs. 15 crores.

Coast Guard

[English]

*116. DR. KRUPASINDHU BHOI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to increase the strength of Coast Guard during 1994 and 1995;

(b) if so, the details thereof;

(c) whether any action plan has been drawn up for requisition of off-shore vessels, patrol vessels and other requirements of Coast Guard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) It is proposed to recruit about 120 officers, 300 sailors and 19 civilian personnel during 1994 and 1995 and also order certain vessels and aircraft.

(c) Yes, Sir.

(d) During the Plan period 1992-97, 3 off-shore vessels, 3 Fast Patrol Vessels, 16 Interceptor Boats, 6 Dornier aircraft and 5 helicopters are proposed to be inducted into the Coast Guard.

Chemical Fertilizers

*117. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is any proposal for hike in the prices of chemical fertilizers;

(b) if so, the details of proposals under consideration;

(c) whether the frequent price revisions of fertilizers have affected the chemicals and fertilizers industry and Indian agriculture adversely; and

(d) if so, the steps being taken to arrest the declining use of fertilizers in agriculture and under-utilized plant capacity?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) and (b). No proposal for increase in the price of fertilizers has been included in the Budget for the year 1994-95.

(c) and (d). The current farmgate price of urea of Rs. 2700/- per tonne is

only about 17% more than its price in 1981. Since 1981 the consumption of nutrient nitrogen has gone up from 36.78 lakh tonnes to about 84.26 lakh tonnes in 1992-93. Urea, which constitutes about 57% of the total fertilizer consumption in terms of material, is still under Retention Price-cum-Subsidy Scheme. To cushion the impact of decontrol of phosphatic and potassic fertilizers on the agriculturists, special concession of Rs. 1000/- per tonne each on DAP and MOP and proportionate concession on complex fertilizers and single superphosphate has been extended.

The use of fertilizers in agriculture is on the increase. The total consumption of fertilizers in terms of nutrients has gone up from 55.16 lakh tonnes in 1980-81 to 121.53 lakh tonnes in 1992-93.

[Translation]

Drinking Water in Rural Areas

*118. SHRI DHARMANNA MONDAYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether various State Governments have sought assistance from the Union Government for rural drinking water schemes during 1993-94;

(b) if so, the details thereof, State-wise; and

(c) the decision taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) to (c). The first instalment of